

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING

AT PUNE (WZ)

Appeal No. 39 of 2019

(Index- Kindly see inside)

BETWEEN

Vikas Sahakari Sakhar Karkhana Ltd.

through their Incharge Managing Director

Vaishali Nagar, Nivli, Taluk and District

Latur, Maharashtra

vikassugar.cc@gmail.com

....Appellant

AND

The Member Secretary

Central Pollution Control Board

and Others

...Respondent(s)

mscb.cpcb@nic.in



Filed By:

Mr. S. Bhartari

Bhartari Law Chambers

Advocates & Legal Consultants

Bhartari House C-77 Neeti Bagh

New Delhi-110049

Date-22-9-2020

Pune, Maharashtra

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Mr. S. Bhartari

Bhartari Law Chambers

Advocates & Legal Consultants

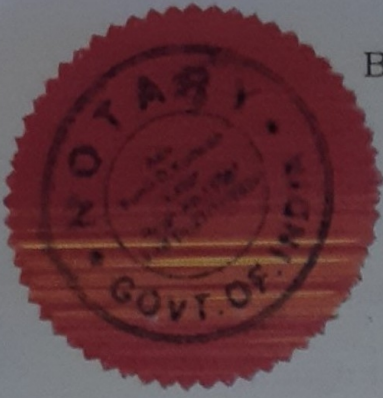
Bhartari House

C-77 Neeti Bagh

New Delhi-110049

Date- 22-9-2020

Pune Maharashtra



BEFORE THE NATIONAL GREEN TRIBUNAL

PUNE BENCH (WZ)

Reg.Sr.No. 75/2020

Appeal No. 39 of 2019

IN THE MATTER OF

Vikas Sahakari Sakhar Karkhana Ltd.

Maharashtra

....Appellant

AND

Central Pollution Control Board

& Ors.

....Respondents

AFFIDAVIT

I, J. S. Mohite s/o shri S. J. Mohite, aged about 49 years,
resident of Vaishalinagar, Nivli, Taluq and District Latur,
Maharashtra - 413511, do hereby solemnly affirm and state as
under:

BEFORE ME

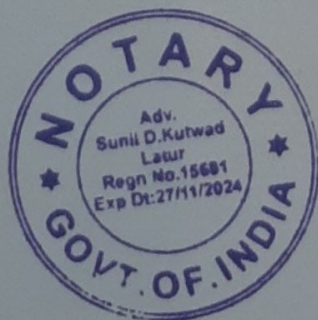
Sunil D. Kutwad
Adv. & Notary Govt. Of India
Latur Dist. Latur
Mob. 7020233012

I am Managing Director of the applicants and aware of
the facts and circumstances of the case and therefore
competent to swear the present affidavit.

2. The appellant has completed the process of compliance with regard to the directions' given by closure order dated 15-4-2019 and the related documents have been placed on record through I.A. No. 79 of 2020 which has inter-alia, been allowed and disposed of by this Hon'ble Tribunal by their Order dated 15-9-2020.

3. In the meantime, the details and facts regarding completion of compliance related work have also been verified by respondent No. 1 through a video conference meeting held with the appellant on 7-9-2020. The video conference was held for more than two hours and during this period, the appellant showed all the physical details of the work carried out by their industry unit to the respondent No. 1.

4. These facts have also been recorded by the appellant in their letter dated 14-9-2020 sent to respondent No. 1. A copy of the letter is annexed hereto and marked as **Annexure -1**.



A handwritten signature in blue ink, appearing to be "S. Kumar", written over a horizontal line.

DEPONENT

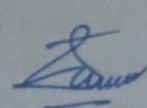
3

VERIFICATION

I the above named deponent do hereby verify that the contents of para 1 - 4 of my affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed there from.

Verified at Latur, Maharashtra on this 22nd day of September, 2020.

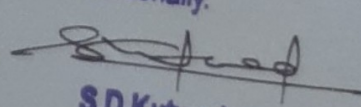


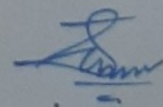

DEPONENT

AFFIDAVIT
solemnly affirmed before me
by Liwaji Shyamrao Mohite
age 49 Yer. Occ. Service
R/o Vaishali Nagar, Latur.
Who is identified before me by
Shri self
To whom I know Personally.

22 SEP 2020

Reg. Sr. No. 75/2020-


S.D. Kutwad
Notary
Govt. Of India





VSSK/ MFG / 11135/2020-21

Date: 14/09/2020

To,
Chairman,
Central Pollution Control Board,
Parivesh Bhavan, East Arjun nagar,
Delhi-110032

Subject:- 1) Regarding Revocation/ of closure order Dt.15/04/2019(Protection) ACT,1986
2) Appeal filed at NGT,Pune bench.
Ref: - Your Direction under section 5 letter No.B-873(S)/IPC-III/2019-20/ 15th April, 2019.
Kind Attn:- Member Secretary, CPCB

R/Sir,

With reference to above cited subject and letter referred we are herewith submit your that we have complied off all compliances under section-5 and same are shown to your verification team on Dt.07/09/2020 through WebEx meet.

Total suggestion and directions compliance report with photographic evidences is submitted through mail as well as hard copy also. Suggested civil & electro mechanical work is completed and plant is ready for commissioning. Rs.60 Lakh (RS. Sixty lakh) have been expended for all this work.

Our plant crushing operation is likely to be start in second week of oct-2020 as due to satisfactory rain fall sugar cane availability is more than sufficient if to start crushing operation will delay that will very badly affects of s sugar cane growers/ farmers. To start crushing / production activity we require your restart / revocation order.

Hence we request you please issue revoke order is favor of us as soon as, we receives revoke order we will submit to NGT and filed appeal will be withdrawal.

Please consider our request sympathetically and issue revoke / restart order in favor of us.

Thanking you,

Yours Faithfully

Managing Director

Copy to:

1. Regional Director CPCB Regional directorate ,Parivesh bhavan, Opp. Ward no.10 VMC Office Subhanpura,Vadovara-390033
2. Member Secretary, Maharashtra Pollution Control Board,Kalpataru Point, 3rd & 4th Floor,Near Sion Circle, Opp. Cineplanet Cinema,Sion (East)Mumbai 400 022.
3. The Sub Regional Officer, M.P.C.B. Dev Towers, Opp. Tahasil Office Plot No.RL2045 Barshi Road Latur-413512



Vaishali Nagar, Nivli, Tq.Dist. Latur (M.S.)

☎ 02382 - 277622 Fax : 277631, Post Box No.117

E-mail : vikassugar@gmail.com

The Copy
Attn

5

COPY OF EMAIL DATED 22-9-2020 TO THE RESPONDENTS

Affidavit dated 22 9 2020 with Annexure 1 in Appeal 39 Of 2019 Vijas Sahakari Sakhar Karkhana Limited Versus CPCB Delhi and Others



Tue, Sep 22, 2020
at 8:42 PM

newdelhi bhartari

<newdelhi.bhartari@gmail.com>

To: "mscb.cpcb" <mscb.cpcb@nic.in>, ms <ms@mpcb.gov.in>, "brnaidu.cpcb" <brnaidu.cpcb@nic.in>, "collector.latur" <collector.latur@maharashtra.gov.in>, hasan-mef <hasan-mef@nic.in>, "To: mscb.cpcb@nic.in, ms@mpcbgov.in, brnaidu.cpcb@nic.in, collector.latur@maharashtra.gov.in, hasan-mef@nic.in, <selatur@mahadiscom.in>" <vilasajadhav@gmail.com>

Dear Sir(s),

We are filing the attached affidavit dated 22-9-2020 with Annexure-1 (Letter dated 14-9-2020) in the above mentioned appeal. A copy is attached herewith for your kind record.

Thanking you,

S. Bhartari
Counsel for the Appellant

Bhartari Law Chambers
Advocates and Legal Consultants
Bhartari House

C-77 Neeti Bagh
New Delhi-110049 INDIA

6

Ph.: 07982565849, 9810943753, 8447761628

Attached.: As above.

2 attachments — [Scan and download all attachments](#)

 **affidavit 22 9 2020.pdf**

548K [View as HTML](#) [Scan and download](#)

 **letter 14 9 2020.pdf**

317K [View as HTML](#) [Scan and download](#)

Two Copy
Adv